

मैं सदन की कार्यवाही दोपहर 12.00 बजे तक के लिए स्थगित करता हूँ।

The House then adjourned at fifteen minutes past eleven of the clock.

The House re-assembled at twelve of the clock.

[MR. DEPUTY CHAIRMAN in the Chair.]

WRITTEN ANSWERS TO STARRED QUESTIONS

Kendriya Vidyalaya in Buxar

†*161. SHRI BASHISTHA NARAIN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the construction stage of the Kendriya Vidyalaya building situated in Buxar, Bihar;

(b) whether it is a fact that the above school is running in little space lacking in basic facilities for the students;

(c) the action being taken to upgrade this school to the Senior Secondary level; and

(d) the measures being taken to make arrangements for computer class, playground and other necessary facilities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No building is under construction.

(b) The present building, which has been made available by the Distt. Administration is inadequate.

(c) This is not contemplated at present.

(d) Construction of a building with necessary facilities can be planned only after State Government transfers necessary land for the purpose, free of cost.

Discrimination of minorities

*162. SHRIMATI BIMBA RAIKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Minority Commission has alleged that minorities are discriminated against by the academic bodies like UGC, CBSE and AICTE in the matter of reservations in educational institutions and also in

†Original notice of the question was received in Hindi.